

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/114(KB)2014
COMP.APPL/591(KB)2018, COMP.APPL/60(KB)2017,
COMP.APPL/1565(KB)2015, COMP.APPL/487(KB)2019,
COMP.APPL/72(KB)2016

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

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| IN THE MATTER OF | USHA KUMAR & ANR. VS KUMAR TECHNO REFRACTORIES MFG CO. PVT.LTD & ORS |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearance (via video conferencing/physically)

Mr. A. K. Mishra, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken for hearing today.
2. List this matter on **22.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**